

(b) whether any of these schemes have been sanctioned; and

(c) if so, what amount is proposed to be given to the Punjab Government for this purpose during this period?

The Minister of Education (Dr. K. L. Shrimall): (a) Nil.

(b) and (c). Do not arise.

#### After-care Programme in Punjab

1463. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the amount allotted to Punjab under the After-care Programme for rehabilitation of prisoners during the Second Five Year Plan period so far?

The Deputy Minister of Home Affairs (Shrimati Alva): A sum of Rs. 28,000/- was allotted to the State Government upto 1957-58 as central assistance under the After-care Programme for establishing a State Home and a District Shelter for men discharged from correctional institutions like jails, reformatories etc.

#### International Centres in India

1464. Shri Shivananjappa: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that a chain of international centres to cater to the cultural needs of foreign students is being set up at principal centres in India; and

(b) if so, the details thereof?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). Yes, Sir. The Indian Council for Cultural Relations has already set up two International Students' hostels in rented buildings in Calcutta and Delhi. The capacity of these hostels is 39 and 15 students respectively. The Council is making efforts to start International Clubs-cum-Hostels in Bombay and Madras.

#### Settlement in Andamans

1465. Shri Prakash Vir Shastri: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons from

outside the islands rehabilitated so far in Andaman Islands;

(b) the arrangements made for providing them employment; and

(c) for what purpose Government propose to use the jails where eminent political leaders were kept as prisoners?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). 2,293 families comprising 8,926 persons from outside have been settled in the Andaman Islands so far. Out of them, 2,280 families comprising 8,875 persons have been settled as agriculturists on land and 13 families comprising 51 persons as artisans. The heads of the artisan families have been employed in various establishments of the Andaman Administration:

(c) The different wings of the jail have been utilised for—

- (i) District Jail;
- (ii) Dharamsala for settlers;
- (iii) Residential accommodation for Government servants;
- (iv) Surgical and female wards of Port Blair hospital.

#### Transfer of Employees in Central Excise Department

1466. { Shri D. A. Katti:  
Shri Manay:

Will the Minister of Finance be pleased to state:

(a) whether the rules of transfer of employees in the Central Excise Department are framed by the Central Board of Revenue or by the Collectors of different Collectorates; and

(b) if framed by the Collectors, whether there is any unanimity in these rules?

The Minister of Finance (Shri Morarji Desai): (a) There are no prescribed rules as such regarding